

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-501
IB-530/ND/2020

IN THE MATTER OF:

Quippo Infrastructure Ltd.

.....Applicant

Vs.

SKA Infrastructure Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 22.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears on behalf of the Petitioner at the time of hearing of the matter. It is noticed that the on the previous occasion i.e. on 01.04.2024 also none had appeared on behalf of the Petitioner. In view of this the petition i.e. IB-530/ND/2020 is **dismissed for want of prosecution.**

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)